

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No1  
CP(IB)/20(AHM)2023

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Belgium Glass and Ceramic Private Limited  
V/s  
Capson Tiles Private Limited

.....Applicant

.....Respondent

**Order delivered on ..19/01/2023**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Sunil Bhavsar, Adv. a/w. Mr. Ritesh Patadia, Adv.  
For the Respondent :

**ORDER**

Learned Counsel for the applicant is directed to file documents proving service of Section 8 Notice on the corporate debtor as per master data.

List on 20.02.2023.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**